

Rev. Appl. 29/04

In

O.A. No. 1422/03

By Circulation

20.05.2004


Hon'ble Maj Gen. K.K. Srivastava, A.M.
Hon'ble Mr. A.K. Bhatnagar, J.M.


This Review Application has been filed for review of the order of this Tribunal dated 19.11.2003 passed in O.A. No. 1422/03.

We have perused the grounds advanced by the review applicant and we do not find any good ground calling for any interference. There is no error apparent on the face of record.

The review applicant has tried for re-hearing of the case which is not permitted in law.

In view of the above, the review application is rejected.


Member-J


Member-A

/Neelam/